

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH. P.

FRIDAY, THE 08 TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9754 OF 2020

Petitioner :

Nema Hospitality Private Limited  
House No: 37/171B, Pulimootil House, Plot No-20,  
Kumaran Asan Nagar, Kadavanthara,  
Cochin-682020  
Represented by its Chairman and Managing Director  
Mathew Philip  
By Advocate Johnson Mathew Manayani  
Benhur Joseph Manayani and  
Jeevan Mathew Manayani

By Advocates Sri. Johnson Manayani  
Benhur Joseph Manayani  
Jeevan Mathew Manayani

Respondents :

1. The Tahsildar,  
Kanayannoor Taluk  
Taluk Office, Kochi 682011
2. The Village Officer  
Kakkanadu village  
Kakkanadu P.O., Ernakulam-682030
3. The State of Kerala  
Represented by its, Revenue Secretary  
Secretariat, Thiruvananthapuram-695001
4. The Land Revenue Commissioner  
Land Revenue Commissionerate  
Museum Road, Thiruvananthapuram-695001
5. The Deputy Collector,  
Land Reforms, Collectorate,  
Kakkanadu, Ernakulam – 682030
6. The District Collector,  
Collectrate,  
Kakkanadu, Ernakulam – 682030

7. The Sub Collector,  
Revenue Divisional Office  
Fort Kochi – 682 002.

**RESPONDENTS BY SRI.K.P.Harish GOVERNMENT PLEADER**

**THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:**

**GOPINATH P., J.**

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**Dated this 8<sup>th</sup> day of May, 2020**  
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**ORDER**

Government Pleader to get instructions as to why the proceedings fixing  
land value have not been finalized despite Exts.P3, P4 and P6.

Post on 18.5.2020.

**GOPINATH.P, JUDGE**

acd

## **APPENDIX**

### **PETITIONER'S EXHIBITS:**

- Exhibit P1 : true copy of the judgment in WP(C) No.18343/2018 dt 21.6.2018 of the Hon'ble High Court of Kerala
- Exhibit P2 : true copy of the order in IA No.12944/2018 in WP(C) No.18348/2018 of the Hon'ble High Court of Kerala dated 31-7-2018
- Exhibit P3 : true copy of the report of the 2<sup>nd</sup> respondent Village Officer, dt 13.2.2019
- Exhibit P4 : true copy of the report of the 12<sup>st</sup> respondent Tahsildar to the 6<sup>th</sup> respondent District Collector dt 26.3.2019
- Exhibit P5 : true copy of the letter from the 6<sup>th</sup> respondent District Collector to the 7<sup>th</sup> respondent Sub Collector, Fort Kochi dt 9.5.2019
- Exhibit P6 : true copy of the report of the 7<sup>th</sup> respondent Sub Collector to the 6<sup>th</sup> respondent District Collector